

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Shailendra Singh will take up the following case today i.e. on 28th July, 2026 at 1:15 P.M. in Court No. 206 (Cent. Building).

FOR ORDERS

1. CR. APP (SJ)/2880/2026
AGAINST CONVICTION CR. APP
(SJ) AGAIN

KAMAL KISHORE NARAIN
VS THE STATE OF BIHAR

KUMAR KAMAL
NAYAN

ANAND MOHAN PRASAD
MEHTA

Patna High Court
Dated, 28th July, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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